

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:449  
ANSWERED ON:25.11.2014  
DEVELOPMENT OF PERSONS WITH DISABILITIES  
Singh Shri Parvesh Sahib

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) Whether the Government has formulated any scheme for the benefit of people suffering from dwarfism in the country; and
- (b) If so, the details thereof and if not, the reasons therefor ?

**Answer**

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAAWAR CHAND GEHLOT)

(a) & (b) While dwarfism is not included as a separate category of disability in the Persons with Disabilities (Equal Opportunities, Protection of Rights & Full Participation) Act, 1995, it is covered under the category of locomotor disabilities as included in the said Act. Schemes which are applicable to the persons with locomotor disabilities are also applicable for the benefit of persons suffering from dwarfism.